

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-52-2020**

Arjun Ramdas Naik

... Applicant

Versus

State of Goa &amp; Anr.

... Respondents

Shri A.D. Bhobe, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 2 NOVEMBER 2020****P.C. :**

The applicant's counsel has already applied for the court's leave to withdraw this bail application. Leave granted.

2. The bail application is disposed of as withdrawn. The applicant may revive the application after filing of the charge sheet.

**DAMA SESHADRI NAIDU, J.**

NH